

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3195
ANSWERED ON:28.07.2009
NATIONAL FOOD SECURITY MISSION
Balram Shri P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the National Food Security Mission (NFSM) has any component related to tribal farmers; and
- (b) if so, the details thereof and the amount allocated during each of the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The National Food Security Mission (NFSM) is under implementation in 312 identified districts of 17 States with three components viz. NFSM-Rice in 136 identified districts of 14 States; NFSM-Wheat in 141 identified districts of 9 States; and NFSM-Pulses in 171 identified districts of 14 States.

The districts under the programme have been identified based on certain criteria i.e. for NFSM-Rice, those districts were identified which have more than 50,000 ha area under rice and productivity less than the State's average productivity; for NFSM-Wheat the districts in which irrigation coverage under wheat is more than 50% and productivity is less than State's average were identified. The districts for implementation of NFSM- Pulses have been selected based on existing large area under pulses, potential for area expansion through inter-cropping and utilization of rice fallows.

All the small and marginal farmers in the selected districts, including the tribal farmers, are eligible for getting subsidy under various specified components of NFSM programme. The mission also aims at welfare of farmers, through creation of employment opportunities as well as enhancing farm level economy along with increase in production of rice, wheat and pulses. NFSM is being implemented in the entire area of the identified districts which covers all the farmers including tribal farmers. Moreover, the National Food Security Mission have a provision in accordance with the decision of the Government of India regarding implementation of Special Component Plan (SCP) for Scheduled Caste and Tribal Sub-Plan (TSP) for Scheduled Tribes, 16% of the total allocation for SCP and 8% for TSP will be earmarked. Further, the States are advised to ensure to flow at least 33% of the allocated fund to small & marginal and women farmers. There is also a provision for making fund allocation under NFSM to SC/ST farmers also proportionate to their population in the districts out of the total fund allocation. Accordingly, all the farmers including tribal (ST) farmers also are entitled to avail the assistance for various components of the mission limited to 5 ha in a season.